

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 11.03.2020

NOTICE

Take notice that the following matters adjourned on 04.03.2020 will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.	04.03.2020	12.03.2020
2.	Review Application No. 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Ltd. Vs. Competition commission of India & Anr.	04.03.2020	07.04.2020
3.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	Jk cement limited Vs. Competition commission of india & Anr.	04.03.2020	07.04.2020

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By Order

-sd/-
Registrar